

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1252
TO BE ANSWERED ON 22ND DECEMBER, 2017**

NEW HOSPITALS UNDER PPP

1252. SHRI MANOHAR UTAWAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to set up some new hospitals under Public Private Partnership (PPP) mode, if so, the details thereof;
- (b) whether the Union Government has consulted with State Governments, if so, the details thereof along with the reaction of the State Governments in this regard; and
- (c) the steps taken/being taken by the Government to provide better health services to the people?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Presently this Ministry is not setting up any new hospital under PPP mode.

(c): Public health and hospitals being a State subject, the primary responsibility to provide healthcare lies with the respective State Governments. However, under the National Health Mission (NHM), technical and financial support is provided to States/UTs to strengthen their healthcare systems so as to provide better healthcare services to people. This support is provided based on the proposals made by the States/UTs in their Programme Implementation Plans (PIPs), within their overall Resource Envelope and includes support for strengthening of public health facilities in the States/UTs, free drug & diagnostics services, dialysis services, ambulance services, mobile medical units, comprehensive primary health care services, improvement of quality of services under National Quality Assurance and Kayakalp initiatives etc. The State/UT-wise approvals under NHM detailing the activities and funds approved for them - are available at URL - <http://nhm.gov.in/nrhm-in-state/state-program-implementation-plans-pips.html> .

The Government also provides financial support to State/UT Governments for upgrading district hospitals to medical colleges and has also setup new All India Institutes of Medical Sciences in various States.

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Further, to increase the overall number of doctors available in the country, the Government has taken following steps:

- The ratio of teachers to students has been revised from 1:1 to 1:2 for all MD/MS disciplines and 1:1 to 1:3 in subjects of Anaesthesiology, Forensic Medicine, Radiotherapy, Medical Oncology, Surgical Oncology and Psychiatry. Further, teacher: student ratio in public funded Government Medical Colleges for Professor has been increased from 1:2 to 1:3 in all clinical subjects and for Asso. Prof. from 1:1 to 1:2 if the Asso. Prof. is a unit head. This would result in increase in number of PG seats in the country.
- DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.
- Enhancement of maximum intake capacity at MBBS level from 150 to 250.
- Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/dean/principal/ director in medical colleges from 65-70 years.
- relaxation in the norms of setting up of Medical College in terms of requirement for land, faculty, staff, bed/bed strength and other infrastructure.
- Strengthening/upgradation of State Government Medical Colleges for starting new PG courses/Increase of PG seats.
- Establishment of New Medical Colleges by upgrading district/referral hospitals preferably in underserved districts of the country.
- Strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS seats.

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